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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 453/2023 and CM APPL. No.30034-35/2023

SMT VANDANA GUPTA Appellant

Through: Ms.Jahanvi Garg, Mr.Mihir Singhal

and Mr.Rohit Kumar, Advocates

versus

SMT ANJANI GUPTA Respondent

Through: Mr. Rajesh Yadav Senior Advocate

with Mr. Umang Tyagi, Mr. Abhishek Chhabra, Ms. Nikita Anand and Ms.

Riya Pahuja, Advocates

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

<u>ORDER</u>

% 07.05.2024

At request, list on 29th May, 2024.

Interim order, if any, to continue.

CHANDRA DHARI SINGH, J

MAY 7, 2024 SV/DA

Click here to check corrigendum, if any